

**HIGH COURT OF JAMMU & KASHMIR AND LADAKH AT SRINAGAR
(Chief Justice's Secretariat)**

Subject:- Appointment of Junior Assistant in the Subordinate Courts of Union Territory of Ladakh.

ORDER

No. 570 of 2024/Psy

Dated: 15-05-2024

Whereas, in pursuance of Advertisement Notification No. 642 of 2023/Psy dated: 10-04-2023, fifteen (15) candidates were appointed as Junior Assistants in the Union Territory of Ladakh vide High Court Order No. 480 of 2024/Psy dated: 24-04-2024 under different categories including the category of ALC/IB.

Whereas, Mr Imtiyaz Ali S/o Mohammad Mussa R/o Chanchik, Kargil, who was appointed as Junior Assistant under the ALC/IB, Category failed to produce the Actual Line of Control Certificate (ALC) at the time of joining, leading to the cancellation of his appointment vide High Court order No. 530 of 2024/Psy dated: 07-05-2024.

Whereas, Mr Niyaz Ahmad S/o Mohammad Akbar R/o Bearass Trougjen Drass, Kargil, the only candidate figuring in the waitlist of Junior Assistants in the ALC category, is hereby appointed as Junior Assistant in the pay Level – 4 (25500-81100) in the Subordinate Courts of the UT of Ladakh.

Note: The Appointee is directed to join before the Pr. District & Sessions Judge, Kargil, within five days from the date of issuance of this order and produce relevant documents in original, including the ALC Certificate.

By Order.

Sd/-

(M.K. Sharma)

**Principal Secretary to
Hon'ble the Chief Justice**


No. 800-09/Psy-642

Dated: 15-05-2024

Copy to the:

1. Secretary to Hon'ble Mr Justice Rajnesh Oswal.
2. Secretary to Hon'ble Mr Justice Mohammad Akram Chowdhary.
..... for information of their Lordships
3. Registrar General, High Court of J&K and Ladakh, Srinagar.
4. Registrar Vigilance, High Court of J&K and Ladakh, Srinagar.

5. Registrar Rules, High Court of J&K and Ladakh, Srinagar.
6. Registrar Computers, High Court of J&K and Ladakh, Srinagar.
..... for information
7. Pr. District & Sessions Judge, Kargil, for information and necessary action.
8. Central Project Order e-Court, High Court of J&K and Ladakh, Srinagar for uploading the same on the High Court website.
9. Incharge Librarian, High Court J&K and Ladakh, Srinagar/Jammu for keeping record of the same.
10. Office file.


Assistant Registrar
Chief Justice Secretariat